

27/8/93
Order/Judgment despatched
to Applicant/Respondent (s)
on 9/9/93.

17/8/93

C.P. No - 180/93
for orders, fixed
on 21-1-94.
given 3/12

Per Tribunal Date:
Applicant in person / by
Advocate / Respondent by
Council. Due to disturbance from
The matter adjourned to 7-3-94
for orders and
Dy. Registrar

Notices issued to
contempts on 9/3/94
8/3

Notice dtd 9/3/94
Served to R-2 on
15/3/94.
7/3/94

Letter dtd 23-1-95
recd. from Shim. D.
Lokan Adv. is placed
below for perusal
2/25/95

(3)

Per Tribunal Date: 21-1-94
Applicant in person / by
Advocate / Respondent by
Council. Due to disturbance from
The matter adjourned to 7-3-94
for orders and
Dy. Registrar

Dated: 7-3-94.

None for the applicant.

Notice of C.P. No. 180/93
returnable on 10-6-94.

(R. Rajgopal) (M.S. Deshpande)
M(A) V.C.

Dy. Registrar

27-1-95

Shri. Suresh Kumar,
appeared on behalf
of respondents
requests for time
to file reply. Reply
within 4 weeks.

Adj. to 16/3/95

(P.P. Srivastava) (M.S. Deshpande)
M(A) V.C.